

15.30 hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RE-
SOLUTIONS

Eighty - first Report

SHRI S. A. DORAI SEBASTION
(Karur) : Sir, I beg to move:

"That this House do agree with the Eighty-first Report of the Committee on Private Members' Bill. and Resolutions presented to the House on the 22nd August, 1984."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Eighty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd August, 1984."

The motion was adopted.

MARRIAGE LAWS (AMEND-
MENT) BILL *

SHRIMATI PRAMILA DANDA-
VATE (Bombay North Central) : Sir, I
beg to move for leave to introduce a
Bill further to amend the Code of Cri-
minal Procedure, 1973, and the Hindu
Marriage Act, 1955.

MR. DEPUTY-SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill further to amend the
Code of Criminal procedure, 1973

and the Hindu Marriage Act,
1955."

The motion was adopted.

SHRIMATI PRAMILA DANDA-
VATE : Sir, I introduce the Bill.

CODE OF CRIMINAL PROCE-
DURE (AMENDMENT) BILL*

(Amendment of Section 129, etc)

PROF. MADHU DANDAVATE
(Rajapur) : Sir, I beg to move for leave
to introduce a Bill further to amend the
Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill further to amend the
Code of Criminal Procedure,
1973."

The motion was adopted.

PROF. MADHU DANDAVATE :
Sir, I introduce the Bill.

JUNIOR ARTISTES (REGUL-
ATION OF EMPLOYMENT)
BILL*

PROF. MADHU DANDAVATE
(Rajapur) : Sir, I beg to move for leave
to introduce a Bill to regulate the em-
ployment of junior artistes in the film
industry.

MR. DEPUTY-SPEAKER : The
question is :

* Published in gazette to India
Extraordinary Part II, Section 2 dt 24.8.
1984

* Published in Gazette of India Extra-
ordinary, Part-II, Section 2 dated
24.8.84.